

F. No. J-11017/1/2022-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th April, 2022

ORDER

With reference to this Department's earlier Orders, as mentioned under *column-II* in the table below, regarding engagement of Advocates for conducting Central Government litigation before the courts / tribunals mentioned under *column-III*, the President is pleased to **extend** the terms of all the panel counsel figuring in the panel as per corresponding order and courts / tribunals (mentioned under *column-II & III* respectively), with effect from the date shown against each under *column-IV*, "**until further orders**":


Sl. No.	Details of Orders (Order No. and date)	Name of court / tribunal panel counsel engaged for	Term extended with effect from
I	II	III	IV
1.	J-11017/17/2018-Judicial dated 24.01.2019	Gauhati High Court (PB) at Guwahati, Central Administrative Tribunal Guwahati Bench and Armed Forces Tribunal (RB) at Guwahati	24.01.2022
2.	J-11017/18/2019-Judicial dated 28.02.2019	High Court of Uttarakhand and Armed Forces Tribunal (CB) at Nainital	28.02.2022
3.	J-11017/18/2018-Judicial dated 02.08.2018	Central Administrative Tribunal, Circuit Bench at Nainital	02.08.2021
4.	J-11017/25/2018-Judicial dated 22.11.2018	Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh	22.11.2021
5.	J-11015/1/2018-Judicial dated 19.02.2018	Various District & Subordinate Courts in the state of Haryana	19.02.2021
6.	J-11015/6/2018-Judicial dated 19.04.2018	District Courts Chandigarh (UT)	19.04.2021
7.	J-11015/7/2018-Judicial dated 18.04.2018	Various District Courts in the state of Telangana	18.04.2021



8.	J-11017/16/2017-Judicial dated 11.10.2017	High Court of Tripura, various District & Subordinate Courts in the state of Tripura	11.10.2020
9.	J-11017/16/2017-Judicial dated 07.11.2017	Various District & Subordinate Courts in the state of Tripura	07.11.2020
10.	J-11017/16/2017-Judicial dated 02.08.2018	Various District & Subordinate Courts in the state of Tripura	02.08.2021
11.	J-11017/1/2018-Judicial dated 26.02.2019	J&K High Court at Jammu, Central Administrative Tribunal, Jammu Bench and Armed Forces Tribunal (RB) at Jammu. Terms of Panel Counsel for High Court of Jammu & Kashmir at Srinagar were also extended.	26.02.2022
12.	J-11015/9/2018-Judicial dated 02.08.2018	Various District Courts in the erstwhile state of Jammu & Kashmir and now UT of Jammu & Kashmir and UT of Ladakh	02.08.2021
13.	J-11017/13/2018-Judicial dated 07.03.2019	High Court of Jharkhand, Central Administrative Tribunal, Ranchi Bench and District & Subordinate Courts in the state of Jharkhand	07.03.2022
14.	J-11015/2/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Rajasthan	09.03.2022
15.	J-11017/21/2018-Judicial (Part-1) dated 26.02.2019	Various District & Subordinate Courts in the state of Maharashtra	26.02.2022
16.	J-11015/1/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Kerala	09.03.2022

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (R. K. Srivastava)
 Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.
3. The Registrar of High Courts and Benches of High Courts mentioned in column-III in the table above.
4. The Addl. Solicitor General of India, High Court of Rajasthan, High Court of Punjab & Haryana and Southern Zone.
5. The Assistant Solicitor General of India for the High Courts / Benches of High Courts as per list.
6. The Cash (LA) Section for the payment of retainership fee to Sr. CGSCs, SGCs figuring in the orders mentioned under *column-II* in the table above with effect from the corresponding date shown against each under *column-IV*.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

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**F.No. J-11017/18/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi
Dated 28th February, 2019

ORDER

In supersession of this Department's earlier Order No. 36(21)/2015-Judl. dated 08.04.2015 and No. J-11017/18/2018-Judicial dated 09.04.2018, both regarding panel of counsel for conducting Central Government litigation before the High Court of Uttarakhand at Nainital, the President is pleased to engage following Advocates for conducting Central Government litigation before the High Court of Uttarakhand at Nainital, the Armed Forces Tribunal, Circuit Bench at Nainital and District & Subordinate Courts, Uttarkashi (Uttarakhand), as mentioned in List 'A', List 'B' & List 'C' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

List 'A'

HIGH COURT OF UTTARAKHAND AT NAINITAL

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
SENIOR PANEL COUNSEL			
1.	Lalit Sharma	G1-Garden House, Near Head Post Office, Mallital, Nainital, Uttarakhand. Mob: 9712086102, 9719210103	UK/4270/2004 (Old No. UP/582/2001)
2.	Sunil Khera	Jubilee Hall, Kulory Road, Mallital, Nainital. Mob: 9412088411	2123/1999
3.	Mrs. Pushpa Bhatt	784, Gandhi Chowk, Ranikhet, Dist. Almora Mob: 9997203533	UP/633/1989
CENTRAL GOVERNMENT COUNSEL			
4.	Aazmeen Sheikh	H. No. 263, Jai Lal Shal Bazar, Mallital, Nainital Mob: 9897162700	UK/128/2012
5.	Atul Bahuguna	Behind Shiv Mandir, Samsheer Garh Road, Balawala, Dehradun, District Deharadoon, Uttarakhand Mob: 9720172028, 9719072028	UK-A/5310/2004 (Old No. UP/12261/2003)
6.	Atul Bhatt	Hawthorn Villa, Near Head Post Office, Mallital, Dist. Nainital Mob: 9719893677 Tel. 05942-232371	UA/42/2006
7.	Bijendra Singh Parihar	Chamber No. 19, High Court of Uttarakhand, Nainital, Pin-263002 Mob: 9412983163	UK/4243/2004 (Old No. UPO/14866/2000)



8.	Deepak Chaupal	Lawyers Chamber, High Court Uttarakhand, Nainital Mob: 9410314358	492/2007
9.	Devesh Ghildiyal	61, Gangotri Vihar, Canal Road, Kandoli, Rajpur Road, Dehradun Mob: 9897595179 Email: deveshghildiyal@gmail.com	UK/470/2006
10.	Dinesh Chandra Singh Rawat	Ashdale Compound, Sukhatal, Mallital, Nainital, Dist. Nainital, UK Mob: 9412037081 Tel. 05942-238060	UA/4225/2004 (Old No. UP/14445/2000)
11.	Harish Pujari	Subhash Nagar, Gopeshwar, Chamoli (Uttarakhand) Mob: 9412110015	UP/0358/2004 (Old. No. UP/1390/1974)
12.	Jayvardhan Kandpal	H. No. 46, Veena Enclave, Tehri Vishthapit, Near Jwalapur, Haridwar Mob: 9412032184	UK/456/2009
13.	M. C. Tiwari	Lawyers Chambers, High Court of Uttarakhand, Nainital. Mob: 9412906799	3930/1983
14.	Ms. Mamta Bisht	Lawyers Chambers, High Court of Uttarakhand, Nainital Mob: 9411176561	3006/1999
15.	Manoj Kumar	"Naini Vihar", Near Amralaya Hotel, Mallital, Nainital Mob: 9456543697	UK/100/2010
16.	Mrs. Monika Pant	2 nd Floor, Negi Bhawan, Dinalodge Compound, Mallital, Nainital (UK) Mob: 9410150348, 9410168181	UK/009/2006
17.	Nagesh Aggarwal	Lawyers Chambers, High Court of Uttarakhand, Nainital. Mob: 9411790567	7904/1999
18.	Narendra Bali	Sumanglam, Near Long View Public School, Tallital, Nainital, Uttarakhand Mob: 9837173135, 9634339818	UA/4022/2004
19.	P. S. Bohra	Mob: 9412074760	4051/1984
20.	Pankaj Chaturvedi	Howthorn Villa Compound, Near Head Post Office, Mallital-263001 Mob: 9897581842	202/2009
21.	Puran Singh Bisht	Bisht Bhawan, Sukhatal, Mallital, Nainital, Uttarakhand Mob: 9412327846 Email: advoctepsbisht11@gmail.com	UK/4515/2004
22.	Rajesh Kumar Sharma	11-Lawyer's Chamber, High Court Campus, Nainital, Uttarakhand- 263002 Mob: 9412982712, 7895658644 Email: rajeshrasharma@rediffmail.com	UK/3134/2004 (Old No. UP/2446/1998)
23.	Ranjan Ghildiyal	H. No. 151, Rajeshwar Nagar, Phase- I, Sahastradhara Road, Dehradun, Uttarakhand Mob: 9411107070 Email: ranjanghildiyal3@gmail.com	UK/515/2010

24.	Sanjay Bhatt	Beena Sadan, 6 Mayvilla Compound, Tallital, Nainital. Mob: 9411167667	261/2006
25.	Shivanand Bhatt	Chamber No. 28, Lawyers Chamber, High Court of Uttarakhand, Nainital Mob: 9410336832	UK/210/2009 (Old No. D/336/2002)
26.	Siddhartha Singh	6, Saket, Nehru Stadium, Roorkee District, Haridwar, Uttarakhand Mob: 9412084584, 9837389369 Tel. 05942-232585	UK/3180/2004 (Old No. UP/3328/1998)
27.	Suresh Chandra Dumka	Vill. Jairam, Tehsil Lalkuan, PO Halduchaur, Dist. Nainital, UK Mob: 9411196120, 7536880313 Email: sureshchandradumka@gmail.com	UP/10440/2003 UK/5179/2004
28.	Tej Singh Bisht	Saraswati Niwas, Dhanachuli Post, Dhari Nainital. Mob: 9411197471	59/2007
29.	Tek Chand Aggarwal	T. C. Agrawal, Daya Bhavan, Civil Lines, Pauri Garhwal, P.C. - 246001 Mob: 9456741741 Email: T.CAgarwal5@gmail.com	UP/7028/1994 UK/338/2009
30.	V. K. Kaparwan	Joshi Building, Deena Lodge Compound, Near Cheena Baba Mandir, Mallital, Nainital Mob: 9411314164	UK/436/2005
31.	Vinay Kumar	N/6/66-A-39, Indra Nagar (Prabhat Nagar), Chitapur D.L.W. Sunderpur, Varanasi Mob: 9456555239	MAH/5241/1999
32.	Vinod Sharma	Kailash Vihar, Handi Bandi Hill, Nainital, Uttarakhand Mob: 9837042494, 9410960000 Email: vinodsiradvocate@gmail.com	UK/308/1992
33.	Yogesh Kumar Pandey	Hemant Kunj, "Bisht Bhawan", Pilgrim Lodge Compound, Mallital, Nainital Mob: 9412306642 Email: y.pandey1976@gmail.com	UP/9016/2001
34.	Yogesh Pacholia	Chamber No. 35, High Court of Uttarakhand, Nainital Mob: 9412042031 Tel. 05942-236590 Email: adv.yogeshpacholia@gmail.com	UA/5405/2004
35.	Karan Anand	Joshi Niwas, Ground Floor, Near China Baba Mandir, Mallital, Nainital, Uttarakhand Mob: 9760068533	P/2020/2005 UK/164/2016
36.	Saurav Adhikari	Geeta Kuteer, Korta Chandmari, Kathgodam, District Nainital, Uttarakhand Mob: 9411597663	UK/1052/2010

Smile

List 'B'

ARMED FORCES TRIBUNAL, CIRCUIT BENCH AT NAINITAL

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
CENTRAL GOVERNMENT COUNSEL			
1.	Mrs. Pushpa Bhatt	B-Block, Pines, Nainital, Uttarakhand Mob: 9997203533 Tel. 0135-2530280 Email: pushpabhatt.136@gmail.com	UA/42/2004 (Old No. UP/633/1989)
2.	Neeraj Upreti	Lawyers Chamber No. 64, High Court Nainital, Uttarakhand Mob: 9411760060	UA/4867/2004 (Old No. UP/10103/2002)
3.	Rajesh Kumar Sharma	11-Lawyer's Chamber, High Court Campus, Nainital, Uttarakhand-263002 Mob: 9412982712, 7895658644 Email: rajeshrasharma@rediffmail.com	UK/3134/2004 (Old No. UP/2446/1998)

List 'C'

District & Subordinate Courts, Uttarkashi (Uttarakhand)

Additional Standing Government Counsel

Name of Advocate (S/Shri)	Contact details	Enrollment No.
Ajeet Raj Singh Bisht	Chamber No. 15, District Court Campus, Uttarkashi (Uttarakhand) Mob: 9897083077	UA/3510/2004 Old No. UP/6802/1999

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 (in respect of Advocates in List 'A' & List 'B' above) and No. 27(11)/99-Judl. dated 24.09.1999 (in respect of Advocate in List 'C' above) both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

F. No. J-11017/18/2018-Judicial

Dated : 28.02.2019

Copy for information to:-

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2. Shri Rakesh Thapalial, Asstt. SGI, High Court of Uttarakhand at Nainital.
3. The Registrar, High Court of Uttarakhand at Nainital.
4. The Registrar, AFT, Circuit Bench at Nainital.
5. The District Judge, City & Civil Courts, Uttarakashi, Uttarakhand.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
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MC
28/2/19

(Manindra Choudhary)
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